

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal(C) No(s). 28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS.

Respondent(s)

Date : 29-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s) Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.

For Respondent(s) Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following

O R D E R

IA Nos. 101533 and 101534 of 2022:

Issue notice returnable after six weeks.

IA No. 101536 of 2022:

Deletion of respondent no.10 in SLP(C) No. 28711 of 2010, is
allowed at the risk of the petitioner.

Amended Cause Title be filed within one week.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR